in six months. The responsibility of social audit of the programme is to be given to any specific village level body/committee/SHG etc. which shall be carried out in coordination with the GP.

AIBP proposals from HP Government

1660. SHRIMATI VIPLOVE THAKUR: Will the Minister of JAL SHAKTI be pleased to state:

 (a) whether any proposals received from Himachal Pradesh Government under Accelerated Irrigation Benefits Programme (AIBP) are pending with Government for approval;

(b) if so, the details thereof along with the reasons therefor;

(c) whether Government has received any requests for relaxation in the parameters for hill States as they cannot be equated with other States where cost of execution of projects is comparatively less; and

(d) if so, GovernmentÊs reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) During 2016-17, ninety nine (99) ongoing Major/Medium Irrigation (MMI) projects under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) -Accelerated Irrigation Benefits Programme (AIBP) having ultimate irrigation potential of 76.03 lakh ha. and estimated balance cost of ₹77595 crore, have been identified in consultation with States, for completion in phases by December, 2019 along with their Command Area Development and Water Management (CADWM) works. There was no ongoing project of Himachal Pradesh under PMKSY-AIBP at that time and therefore no project of Himachal Pradesh figures in the list of prioritised projects.

The Government of Himachal Pradesh has requested for inclusion of four medium irrigation projects for funding under PMKSY-AIBP from 01-01-2020 onwards. The inclusion of these projects for funding is dependent upon various requisite clearances, fulfilment of criteria/guidelines of the scheme, scope of the approved scheme at that time, availability of funds etc.

(c) and (d) Some of the States such as Himachal Pradesh, Tripura, Nagaland, Manipur and Arunachal Pradesh have suggested to increase cost norms for Surface Minor Irrigation (SMI) schemes. However, there is no scope for increase of cost norms as per present guidelines for funding of SMI schemes.